

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 63/(MAH)/2014  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mr. Abdul Khalid Abdul Chataiwala  
V/s.  
M/s. JWC Logistics Park Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mahesh H. Chandanshiv	Adv for Petitioner	
2.	Mr. Mayur Thanduparka Mr. Sheetal Shah Mrs. Sabeena Mahadik Mr. Pankaj UHarelli	Advocates for Resp.	 14/3/17.

Order  
TCP No. 63/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 28.4.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)